

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTH ZONE) at CHENNAI**

OA No. 46 of 2026

S.R.Sriram, M/A 25 years,

...Applicant

Vs.

The Director, Department of Environment & Climate Change,
No.327, Metro's, 9th Floor, Anna Salai, Nandanam,
Chennai – 600 035.

and 6 others.

... Respondents

ADDITIONAL TYPED SET OF PAPERS

<u>S.NO</u>	<u>DATE</u>	<u>PARTICULARS</u>	<u>PG.NO</u>
1.	05.06.2026	Email notice sent by Counsels of Applicant to the Respondent. Annexure – I	1-2
2.	11.06.2026	Photograph of construction Annexure – II	3
3.	12.06.2026	Photograph of construction Annexure – III	4

Dated at Chennai on this 18th Day of June 2026

THROUGH

M/s. T.PERINBANATHAN (3042/2018)
A.S.SHANMUGA RAJAN (3373/2018)
M.SURESH SANKAR (1175/2019)


Counsel for Applicant

Off: No.2, BKR Towers, Fourth Floor,
Room No.47, Kondi Chetty Street, Parrys, Chennai- 600 001

COUNSEL FOR APPLICANT

advshan3373@gmail.com

Ph: 8825510662

Case pending before Hon'ble NGT OA No.46/26 - illegal construction - stop work notice - regarding

1 message

Shanmuga Rajan <advshan3373@gmail.com>

Fri, Jun 5, 2026 at 8:30 AM

To: tndoe@nic.in, "tamilnadudoe@gmail.com" <tamilnadudoe@gmail.com>, tnforest <tnforest@nic.in>, collrcud@nic.in, dro-tncud@nic.in, "talukofficeveppur@gmail.com" <talukofficeveppur@gmail.com>, "nallurbdo13@gmail.com" <nallurbdo13@gmail.com>

Cc: registrar-ngtsz@gov.in, publicgrievance-ngt@gov.in

Sir/Madam,

The Original Application has been filed by the Applicant Mr.Sriram in OA No.46 of 2026 before the Hon'ble National Green Tribunal, regarding the illegal construction in the protected areas of Government Thoppu Poramboke lands.

The Government Pleaders had taken notice before the Hon'ble Court at the time of Admission.

The Hon'ble Court on 24.03.2026 directed the Respondents to file a counter and posted the matter to 22.06.2026. In spite of the Hon'ble Court's order, your good selves found illegally working and constructing in the Thoppu Poramboke lands and the same amount to CONTEMPT OF COURT. Hence representation was sent to your good selves by the Applicant on 12.05.2026 and therein work was stopped for short span.

Yesterday and today, once again, workers are illegally working in the areas of the Thoppu Poramboke lands, taking advantage of Hon'ble Court holidays.

The present act of your good selves during the pendency of litigation and in spite of Hon'ble Court's orders to file counter, is a direct attempt to Lower the authority of the Hon'ble Court in the minds of General Public.

It is seen that the your office and officials are causing a deliberate and intentional disobedience of the directions given by the Hon'ble High Court and hence the Environment is highly affected.

Take notice that the ongoing work had to be stopped immediately failing which Contempt proceedings/appropriate legal action will be initiated against your good selves at earliest.

A.S.SHANMUGA RAJAN

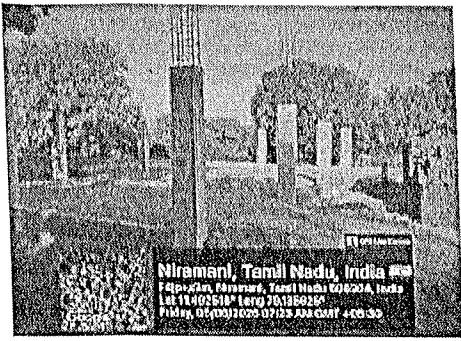
Legum Bacculaureate,

CHENNAI.

2 attachments

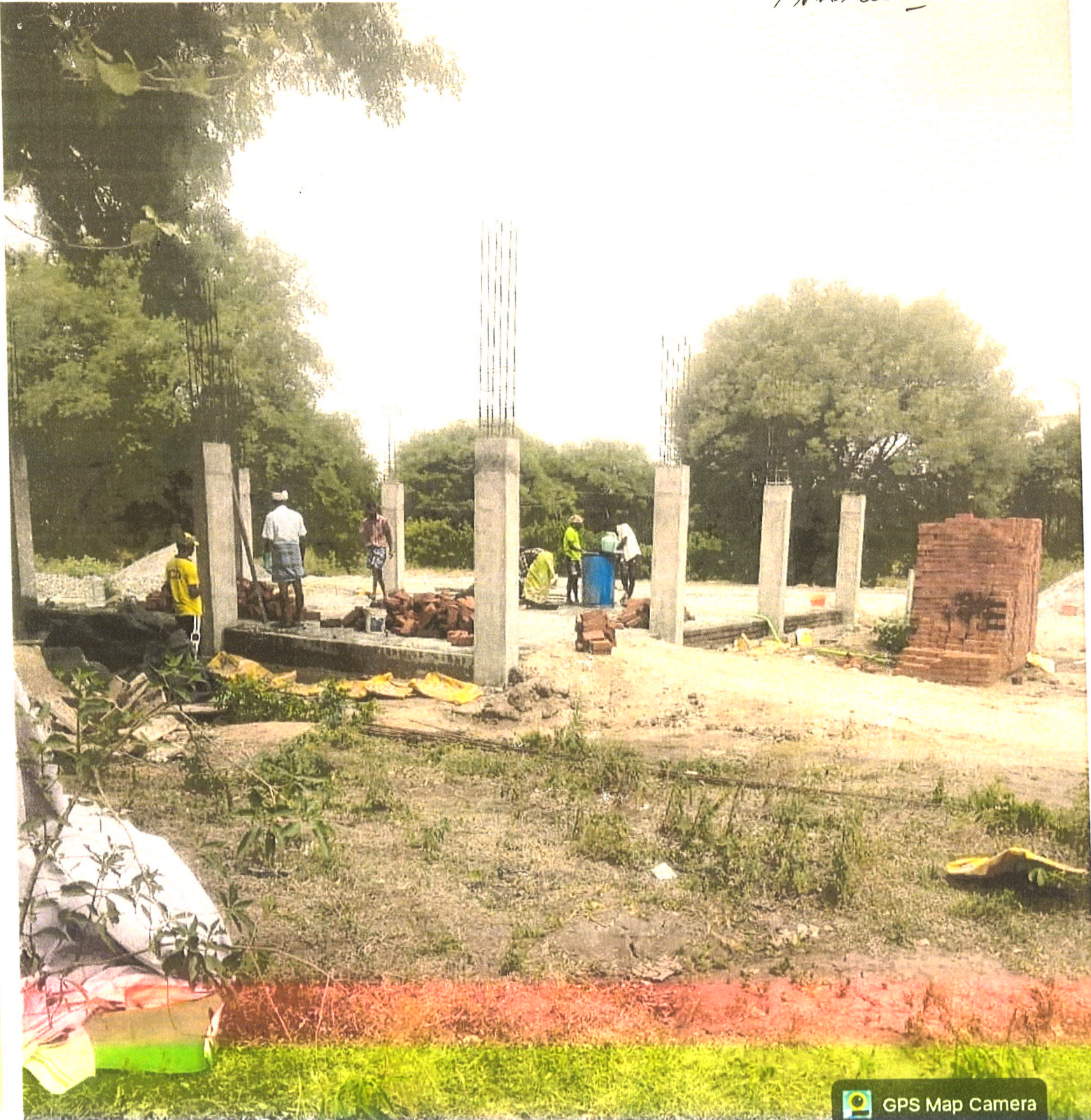
1000569693.jpg
129K

2



1000569710.jpg
128K

Miramani, Tamil Nadu, India #9
P.O. Box 1000569710, Miramani, Tamil Nadu 605004, India
LAT: 11.032114, LONG: 76.855284
FIDRA: 010017020 0723 434 6487 400-33



GPS Map Camera

Niramani, Tamil Nadu, India



F4jp+x3m, Niramani, Tamil Nadu 606304, India

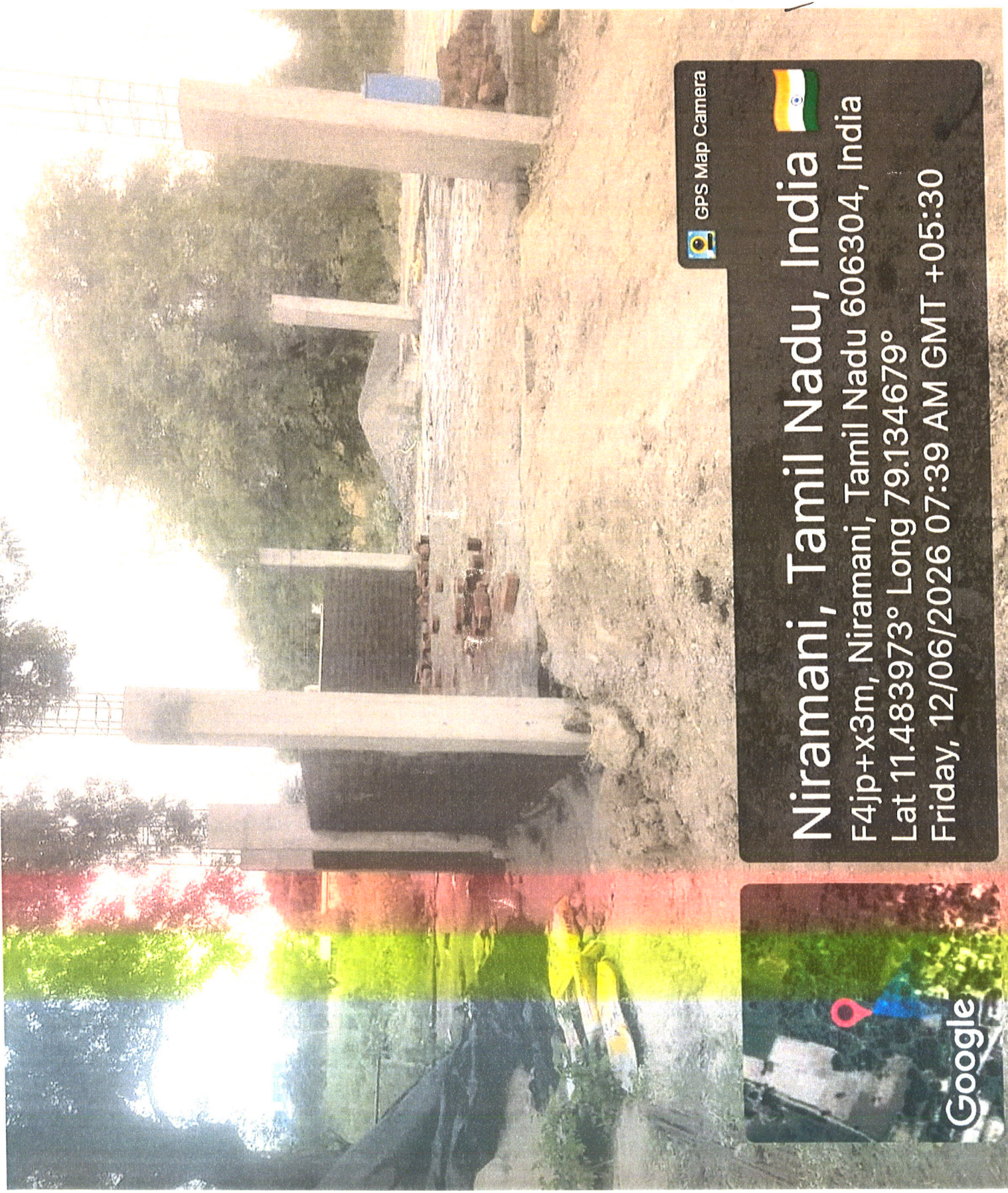
Lat 11.483962° Long 79.13474°

Thursday, 11/06/2026 10:54 AM GMT +05:30



(4)

Annexure - 111



GPS Map Camera



Niramani, Tamil Nadu, India

F4jp+x3m, Niramani, Tamil Nadu 606304, India

Lat 11.483973° Long 79.134679°

Friday, 12/06/2026 07:39 AM GMT +05:30



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTH ZONE) AT CHENNAI**

OA No.46 of 2026

S.R.Sriram, M/A 25 years,
S/o. Subramanian,
1/114D, West Street,
Niramani Village, Poolambadi Post,
Veppur taluk, Cuddalore District – 606 304.

...Applicant

Vs.

The Director, Department of Environment & Climate Change,
No.327, Metro's, 9th Floor, Anna Salai, Nandanam,
Chennai – 600 035.
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ADDITIONAL TYPED SET OF PAPERS

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COUNSEL FOR APPLICANT
advshan3373@gmail.com
Ph: 8825510662



Shanmuga Rajan <advshan3373@gmail.com>

OA No 46of 2026 - typed set of papers - copies served - regarding.

1 message

Shanmuga Rajan <advshan3373@gmail.com>

Thu, Jun 18, 2026 at 9:49 AM

To: tndoe@nic.in, tnforest <tnforest@nic.in>, dro-tncud@nic.in, "talukofficeveppur@gmail.com" <talukofficeveppur@gmail.com>, "nallurbdo13@gmail.com" <nallurbdo13@gmail.com>, "tamilnadudoe@gmail.com" <tamilnadudoe@gmail.com>

Respected sir/Madam,

Original Application No.46 of 2026 - filed by S.R.Sriram before Hon'ble National Green Tribunal South Zone.

In the above referred matter, the Applicant in Original Application filing a typed set of papers

The TSof Papers has been annexed herewith.

Kindly acknowledge the same.

Counsel for Applicant

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A.S.SHANMUGA RAJAN

Legum BaccaLaureate,

CHENNAI.